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BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

Appeal No.414/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22nd December 2017, 10.30 A.M

Name of the Company		Shree Balaji Natural Resources & Power (P) Ltd & Anr-Vs-ROC, Cuttack (Odisha)	
Under Section		252 (3)	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1 SANKAR KUMAR PATNAIK Petitions
Panchayat C.S. *R. Patnaik*
22.12.17

O R D E R

Ld. Counsel for the appellant is present.

ROC, Cuttack, Odisha has filed his paragraphwise report.

Ld. Counsel for the appellant made a prayer he may be given a copy of the ROC, Cuttack's report. Prayer is allowed. Certified copy of the ROC report may be supplied to the appellant after compliance of all requisite formalities.

List it on 16/01/2018 for hearing.

Sd

(Jinan K.R.)
Member (J)

Sd

(V.P.Singh)
Member (J)